

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 839/2016

SECTION OF THE COMPANIES ACT: 560 (6)

In the matter of:

M/s. Mamnas Sea Foods Pvt. Ltd.

..... **Petitioner**

VS.

The Registrar of Companies

..... **Respondent**

Order deliver on 21.08.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Gyanedra, Company Secretary

For the Registrar of Companies : Shri Manish Raj, Company Prosecutor

ORDER

Representative of the petitioner today brought copy of reply to ROC report. It is observed that the reply is containing a document in Hindi. Some of the pages of reply are also not legible.

The representative of the petitioner is directed to file reply the ROC report in two clear copies alongwith English translation of the document written in Hindi.

List the matter on 31.8.2017.

-Sd/-
(Shiv Ram Bairwa)
Registrar